Annexure – 7

Name of the corporate debtor: Doshion Pvt. Ltd; Date of commencement of CIRP: 31-08-2021; Updated List of creditors as on: 28.04.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Sales Tax	State Government	01.10.21	674011992.00	674011992.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	
2	Office of the Principal Commissioner of Central GST & Central Excise, Ahmedabad-South	Central Government	01.10.2021	123340759.00	121216113.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	2124646	Nil	Rs 2124646.00 pertains to dues from Doshion Water Solution P Ltd. hence not admitted.
3	Employee State Insurance Corporation (ESIC)	State Government	20.12.2021	17327392.00	17327392.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	
4	Income Tax Department, TDS-1, Ahmedabad	State Government	14.07.2022	30862956.00	30862956.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	Claim was recieved in Form C on 31.12.2021 which was not verified. Claimant had filed claim again in correct Form i.e. FORM B on 13.07.2022
5	Office of Commercial Tax Officer (Audit)-3, Mangalore	State Government	04.01.2023	16892044.00	14699908.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	Nil	Claim was first received on 29.12.2022 and certain queries were raised w.r.t claim amount and nature of claim during verification process. Thereafter, a revised claim was submitted by the department which was duly admitted. Excess interest claimed from 31.08.2021 up to 31.12.2022 is not admitted.
	Total			**86,24,35,143.00**	**85,81,18,361.00**								**2124646**		